

12.01 hrs.

PAPERS LAID ON THE TABLE
NOTIFICATIONS UNDER SUPREME COURT
JUDGES (CONDITIONS OF SERVICE) ACT,
1958

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): On behalf of Shri H. R. Gokhale, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 24 of the Supreme Court Judges (Conditions of Service) Act, 1958:—

- (i) The Supreme Court Judges (Travelling Allowance) Second Amendment Rules, 1974, published in Notification No. G.S.R. 1365 in Gazette of India, dated the 28th December, 1974.
- (ii) The Supreme Court Judges (Amendment) Rules, 1974, published in Notification No. G.S.R. 1366 in Gazette of India, dated the 28th December, 1974.

[Placed in Library. See No. LT-8991/75].

REPORT (1969) OF TARIFF COMMISSION
ON FAIR SELLING PRICES OF AUTOMO-
BILES AND A STATEMENT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): I beg to lay on the Table:

- (1) A copy of the Hindi version of the Report (1969) of the Tariff Commission on the fixation of fair selling prices of Automobiles—Standard

Herald Passenger cars 4—Door} Model under sub-section (2) of section 18 of the Tariff Commission Act, 1951.

- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Report earlier.

[Placed in Library. See No. LT-8992/75].

ORDERS UNDER DELIMITATION ACT, 1972

DR. SAROJINI MAHISHI: I beg to lay on the Table:

- (1) A copy each of the following Orders (Hindi and English versions) of the Delimitation Commission under sub-section (3) of section 10 of the Delimitation Act, 1972:—
 - (i) Order No. 27 of the Delimitation Commission in respect of the State of Gujarat, published in Notification No. S.O. 639(E) in Gazette of India, dated the 8th November, 1974.
 - (ii) Order No. 28 of the Delimitation Commission in respect of the State of Haryana, published in Notification No. S.O. 685(E) in Gazette of India, dated the 2nd December, 1974.
 - (iii) Order No. 29 of the Delimitation Commission in respect of the State of Madhya Pradesh, published in Notification No. S.O. 701(E) in Gazette of India, dated the 7th December, 1974.
 - (iv) Order No. 31 of the Delimitation Commission in respect of the State of Tamil Nadu, published in